

From,

**The Registrar General,
High Court of Judicature at
Allahabad.**

To,

**The Director,
Judicial Training & Research Institute, U.P.,
Vineet Khand, Gomti Nagar,
Lucknow.**

No. 522/Admin.(Services)/2023

Dated: Allahabad: August 07, 2023

Subject: Regarding nomination of judicial officers for participation in State Consultation' 2023 on 'Children in Conflict with Law', scheduled to be held at JTRI, UP, Lucknow on 12th and 13th August, 2023 (2nd Saturday & Sunday).

Sir,

With reference to Institute's letter no. Spl. Prog./JTRI-1135 dated 04.08.2023, on the above noted subject, I am directed to inform you that the Hon'ble Court has been pleased to approve the proposal regarding State Consultation' 2023 on 'Children in Conflict with Law', scheduled to be held at JTRI, UP, Lucknow on 12th and 13th August, 2023 (2nd Saturday & Sunday) and to nominate all the Officers whose details are mentioned in the **enclosed List-A** for participation in the same.

I am, therefore, to request you to kindly take necessary steps accordingly.

Yours sincerely,

Encl.: As above.

sd/-

(Krishna Swaroop Dhar Dwivedi)
I/c Joint Registrar (J) (Services)
"For Registrar General"

No. 522(i)/Admin.(Services)/2023

Dated: Allahabad: August 07, 2023

Copy forwarded for information and necessary action to :

1. The Principal Secretary (Law) & L.R., Government of U.P., Lucknow.
2. All the **concerned** District & Sessions Judges with the request to kindly inform the **Secretary, DLSA** and **Principal Magistrate, JJB of your respective Judgeship accordingly** and direct them to report at Judicial Training & Research Institute (JTRI), Lucknow, U.P., on the scheduled dates, for participation in the aforesaid training programme.

Encl: As above.

sd/-

(Satish Kumar Pushkar)
Deputy Registrar (Services)
"For Registrar General"

**List of designated officers for nomination
for participating in
State Consultation' 2023 on "Children in Conflict with Law"
to be held at JTRI, UP, Lucknow, on 12th and 13th August, 2023
(2nd Saturday & Sunday) for the Judicial Officers and other
stakeholders,
under the aegis of Hon'ble High Court Juvenile Justice
Committee.**

Sl. No	Districts	Judicial Officers holding the Post of	
1.	Lucknow	Secretary, DLSA	Principal Magistrate, JJB
2.	Hardoi	Secretary, DLSA	Principal Magistrate, JJB
3.	Ayodhya	Secretary, DLSA	Principal Magistrate, JJB
4.	Barabanki	Secretary, DLSA	Principal Magistrate, JJB
5.	Gonda	Secretary, DLSA	Principal Magistrate, JJB
6.	Gorakhpur	Secretary, DLSA	Principal Magistrate, JJB
7.	Basti	Secretary, DLSA	Principal Magistrate, JJB
8.	Azamgarh	Secretary, DLSA	Principal Magistrate, JJB
9.	Mau	Secretary, DLSA	Principal Magistrate, JJB
10.	Agra	Secretary, DLSA	Principal Magistrate, JJB
11.	Aligarh	Secretary, DLSA	Principal Magistrate, JJB
12.	Prayagraj	Secretary, DLSA	Principal Magistrate, JJB
13.	Kanpur Nagar	Secretary, DLSA	Principal Magistrate, JJB
14.	Farukhabad	Secretary, DLSA	Principal Magistrate, JJB
15.	Chitrakoot	Secretary, DLSA	Principal Magistrate, JJB
16.	Jhansi	Secretary, DLSA	Principal Magistrate, JJB
17.	Lalitpur	Secretary, DLSA	Principal Magistrate, JJB
18.	Bareilly	Secretary, DLSA	Principal Magistrate, JJB
19.	Mirzapur	Secretary, DLSA	Principal Magistrate, JJB
20.	Moradabad	Secretary, DLSA	Principal Magistrate, JJB
21.	Meerut	Secretary, DLSA	Principal Magistrate, JJB
22.	Ghaziabad	Secretary, DLSA	Principal Magistrate, JJB
23.	GB Nagar	Secretary, DLSA	Principal Magistrate, JJB
24.	Varanasi	Secretary, DLSA	Principal Magistrate, JJB
25.	Ghazipur	Secretary, DLSA	Principal Magistrate, JJB
26.	Saharanpur	Secretary, DLSA	Principal Magistrate, JJB
27.	Muzzafarnagar	Secretary, DLSA	Principal Magistrate, JJB
28.	Bulandshahar	Secretary, DLSA	Principal Magistrate, JJB
29.	Sultanpur	Secretary, DLSA	Principal Magistrate, JJB
30.	Jaunpur	Secretary, DLSA	Principal Magistrate, JJB
31.	Sant Kabir Nagar	Secretary, DLSA	Principal Magistrate, JJB
32.	Siddharth Nagar	Secretary, DLSA	Principal Magistrate, JJB
33.	Raibareli	Secretary, DLSA	Principal Magistrate, JJB